NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 211/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2017

NAME OF THE PARTIES: M/s. Brahmani Builtcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CSA 211/230-232/NCLT/MB/MAH/2017

CSA 212/230-232/NCLT/MB/MAH/2017

CSA 217/230-232/NCLT/MB/MAH/2017

CSA 218/230-232/NCLT/MB/MAH/2017

List this matter on 14.6.2017

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)